

SL. No.21

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.72/10/HDB/2024 Connected to Company Petition IB/138/2023
NAME OF THE COMPANY	Reichindia Pharma Ltd
NAME OF THE PETITIONER(S)	NCLT Hyderabad Bench
NAME OF THE RESPONDENT(S)	Reichindia Pharma Ltd
UNDER SECTION	Rule 11 of NCLT

ORDER

CP (IB) No.72/10/HDB/2024

Present: Ld. Counsel Ms. JVL Bharati Corporate Applicant.

Cognizance has been taken suo-moto by this Authority and show cause notice issued to the Applicant. Time prays for filing of reply to the show cause notice.

Matter is adjourned to 30.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)